- (b) if so, the details regarding this scheme and fund pattern;
- (c) whether it is also a fact that this project has failed to achieve the objectives; and
- (d) if so, the reasons for failure and the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI E.V.K.S. ELANGOVAN): (a) and (b) Yes, Sir. The Ministry of Rural Development has sanctioned a special project entitled "Economic Generation through Fashion Designing and Garment Manufacture" by Women Self Help Groups in East Godavari district of Andhra Pradesh in March, 2002 under Swarnjayanti Gram Swarogar Yojana (SGSY). The project is being implemented by the District Rural Development Agency (DRDA), East Godavari. The project period was for two years with the objective of providing employment to 27360 families of Swarojgaris in garment designing and manufacture, and to bring them above the poverty line every year by providing them skill up gradation and linking with the banks for asset creation. The total approved cost of Rs. 12 crore is to be shared between the Central & the State in the ratio of 75:25.

(c) and (d) There has been delay in the implementation of the project. Government has undertaken the Concurrent Evaluation of this Project in its third year of implementation through an external & independent agency. Study by this agency has revealed that there has been mixed results. Programme has resulted in the formation of Self Help Groups among the rural poor women and they have a general understanding about the need and importance of Self Help Groups. Members were found to be able to contribute to the household income. The project helped women in becoming self reliant and enhanced their confidence & status in the Society. Government has reviewed the project with the State Government so that the project is completed and targets are achieved.

## PAPERS LAID ON THE TABLE

## Accounts (2005-06) of the EPF Organization, New Delhi and related papers.

THE MINISTR OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERN ANDES): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Annual Accounts of the Employees Provident Fund Organization, New Delhi, for the year 2005-2006, and the Audit Report thereon.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 8116/08]

## **Notifications of the Ministry of Home Affairs**

THE MINISTER OF STATE OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Home Affairs Notification No. G.S.R. 203 dated the 6th October, 2007, publishing Corrigendum to Notification GS.R. 1 dated the 28th December, 2005, so as to, correct the year of publication in the original Notification.

[Placed in Library. See No. L.T. 8097/08]